

Indepth and objective studies of Public Sector Undertaking

6604. SHRI R. P. GAEKWAD : Will the Minister of FINANCE be pleased to state :

(a) whether Government are aware that there is an urgent need for taking up "indepth and objective" studies of various public sector undertaking to understand what ails them;

(b) whether it is necessary to define clearly the economic and social objectives of this vital sector and make an evaluation of the public sector on the basis of certain norms of productivity; and

(c) if so, the reaction of Government ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA) :

(a) to (c). Yes, Sir. Monitoring of public enterprises in various functional areas of Production Planning and Control including Productivity etc. is a continuous process and is being done by the administrative Ministries; wherever necessary, with the help of Bureau of Public Enterprises. Indepth studies of individual enterprises are also being undertaken as and when necessary. The appointment of Expert Committee headed by Member (Industry), Planning Commission has been made in this context.

The social and economic objectives of public enterprises have been laid down at macro level in the Plan documents and the National Industrial Policy. Thereafter, individual enterprises have to work out their own micro objectives derived from the macro objectives.

मोतीलाल नेहरू माउन्टेनियरिंग इंस्टीट्यूट द्वारा वजीफे की सुविधा

6605. श्री हरीश रावत : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उनका मंत्रालय मोतीलाल नेहरू माउन्टेनियरिंग इंस्टीट्यूट उत्तरकाशी द्वारा दी जाने वाली वजीफे की सुविधा को और विस्तार करने की किसी योजना पर विचार कर रहा है ;

(ख) क्या यह वजीफा उत्तर काशी के पड़ौसी जिलों, अल्मोड़ा, पिथौरा-गढ़, टिहीरी, चमोली और पौड़ी से संबधित प्रत्याशियों को भी उपलब्ध कराया जायेगा; और

(ग) यदि नहीं, तो उसके क्या कारण हैं ?

रक्षा मंत्रालय में उप मंत्री (श्री के० पी० सिंह देव) : (क) उत्तरकाशी का पर्वतारोहण संस्थान "नेहरू पर्वतारोहण संस्थान" है। संस्थान की छात्रवृत्ति प्रदान करने की अपनी कोई योजना नहीं है क्योंकि प्रशिक्षण शुल्क में भी काफी रियायत दी जाती है। तथापि भारतीय पर्वतारोहण संस्थान, जो देश में पर्वतारोहण को एक खेल (स्पोर्ट) के रूप में लोकप्रिय बनाने वाला एक शीर्ष निकाय है, वह इस तथ्य के बावजूद कि उम्मीदवार किस क्षेत्र का रहने वाला है अधिक दृष्टि से कमजोर उम्मीदवारों को छात्रवृत्ति देता है।

(ख) और (ग) प्रश्न नहीं उठते।

Memorandum from Indian Jute Mills Association

6606. SHRI CHITTA BASU : Will the Minister of COMMERCE be pleased to state :

(a) whether the Chairman of the Indian Jute Mills Association has recently submitted a memorandum suggesting certain steps for nursing back of the mills to health;

(b) if so, the details of the steps suggested; and

(a) action taken by Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : (a) Yes, Sir.

(b) The measures suggested by Chairman, IJMA, include production control, reduction of excise duty, statutory minimum prices for B. T. will bags, DGS&D procurement on cost plus basis, use of new bags for packing cement, continuance of cash assistance for export of jute goods, packing fertilizers in jute bags, creation of the export stabilisation fund, institutional credit concessions and perspective planning.

(c) Government has recently decided to procure through DGS&D 1.98 lakh bales of jute bags at cost price subject to certain conditions. Govt. have also issued orders to Industry advising them to pack cement in 100% new jute bags w.e.f. 1-10-82. The various enduser Departments have also been persuaded to stimulate demand for jute bags by bigger offtake for packaging food-grains, fertilizer, sugar, etc. The other proposals for continuance of cash assistance for export of jute goods beyond 31-3-81 and the proposal for setting up a 'Jute Fund' for export promotion and research development works are yet to be decided finally.

Discussion with Workers' and Employees' Union on Question of Wage Revision

6607. SHRI CHITTA BASU : Will the Minister of FINANCE be pleased to state :

(a) whether Government have advised the authorities of the Coal, Steel and BHEL not to hold any

discussion with the workers' and Employees' union on the question of wage revision; and

(b) if so, the reason thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA) :

(a) No, Sir.

(b) Does not arise.

रानीखेत छावनी क्षेत्राधिकार में पड़ने वाली भूमि के अन्तरण के लिए उत्तर प्रदेश सरकार की ओर से अनुरोध

6608. श्री हरीश रावत : क्या रक्षा मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या उत्तर प्रदेश सरकार ने केन्द्रीय सरकार से यह अनुरोध किया है कि रानीखेत छावनी क्षेत्राधिकार में पड़ने वाली ऐसी भूमि को जो निर्माणाधीन (1) चौबटिया बमलखूऊ, (2) लोअर माल, (3) गनिया-ड्योली टाना-विशालकोर मोटर सड़कों की सन्धि में आती है, राज्य को अन्तरित कर दिया जाए, और

(ख) यदि हाँ, तो इस सम्बन्ध में सरकार ने क्या कार्यवाही की है ?

रक्षा मन्त्रालय में उप-मन्त्री (श्री के. पी. सिंह देव) : (क) और (ख) इस संबंध में रक्षा मन्त्रालय को राज्य सरकार से कोई औपचारिक अनुरोध प्राप्त नहीं हुआ है। लेकिन सार्वजनिक निर्माण विभाग, रानीखेत के कार्यपालक अभियन्ता से एक अनुरोध बरेली क्षेत्र के सैनिक सम्पदा अधिकारी को प्राप्त हुआ है। रक्षा मन्त्रालय ने 3 अगस्त, 1981 को इन सड़कों को 16,22,545/- रुपये की कीमत पर राज्य सरकार को हस्तांतरित करने के लिए प्रस्ताव किया